## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 97/2006 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE

KRISHNA KUMAR Advantife feltions with SANJAY MARIA Adv Res 3 24 SE

In terms of the orders of the Hon'ble High Court of Delhi, the valuation and the local Commissioner's reports are on record. Ld. Counsel for the petitioner submits that there is a possibility of a settlement either in terms of money or division of the companies assets (in this case being land) by metes and bounds.

Contd....

- Shri Sangar Maria who appears on behalf of respondents 3-4 prays for some more time to seek necessary instructions. Notice to respondents 3 to 5 may also be issued for the next date of hearing.
- To come up on 29.8.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)